

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012
CA No.

CORAM:

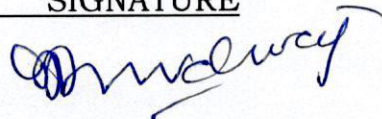

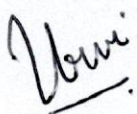
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Bipin Sagar
V/s.
M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. Bhattacharya	Adv. for R.D.	
2.	Mr. Mayur Khondyarker Yb Kanga & company Advocates for Petitioner	Counsel	
3.	Eshwar Debash alw Umi Tanna iby Pravin Mehta and Ruthi & Co.	Advocates for Respondent Nos. 2 and 3	

Order

CP NO. 79 /397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 13.1.2017

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)